

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1422/(MAH)/2017

CORAM:

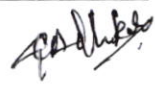
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES: Sphere Steel
V/s.
Anushka Moulds & Dies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
11.	Gauravi Adhikari	Adv. for Petitioner	

ORDER
CP 1422/I&BC/NCLT/MB/MAH/2017

1. Learned Representative of the Petitioner is present and stated that "Settlement" is in progress. Seeking time.
2. Under the circumstances adjourned to **01.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 10.01.2018

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Sd/-

M.K. SHRAWAT
Member (Judicial)